
Guddu @ Jitendra @APPELLANT@Hash State Of Uttar Pradesh

Criminal Appeal No. - 4508 Of 2013

Court: Allahabad High Court

Date of Decision: Aug. 2, 2018

Acts Referred:

Indian Penal Code,1860 " Section 34, 302, 376#Code Of Criminal Procedure, 1973 " Section 162, 313#Indian Evidence Act, 1872 " Section 106

Hon'ble Judges: AMRESHWAR PRATAP SAHI, J; ARVIND KUMAR MISHRA-I, J

Bench: Division Bench

Final Decision: Dismissed

Judgement